

DIVISION BENCH

O-132

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/308(KB)2017

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	KALYAN CHOWDHURY Vs. BENGAL CHEMIST AND DRUGGIST ASSOCIATION & ORS.		
Under Section	Sec 424 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Sailendra Kumar Tiwari, Advocate | For Respondent

ORDER

Ld. Counsel for the respondent present.

Registry is directed to issue notice to the counsel on record of the Petitioner for appearance.

List this matter on **30/08/2021**.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

vc